

**Central Administrative Tribunal  
Principal Bench**

**OA No.3294/2015**

**New Delhi, this the 3<sup>rd</sup> day of March, 2016**

**Hon'ble Mr. Justice Syed Rafat Alam, Chairman  
Hon'ble Dr. Birendra Kumar Sinha, Member (A)**

Komal Gupta  
Aged about 26 years,  
D/o Sh. Vijay Kumar Gupta,  
R/o 142, Ambica Vihar,  
Paschim Vihar,  
New Delhi 110 087.

.... Applicant.

(By Advocate : Shri M. K. Bhardwaj)

Versus

Govt. of NCT of Delhi & Ors. through

1. The Chief Secretary  
Govt. of NCT of Delhi  
New Secretariat,  
IP Estate,  
New Delhi.
2. Delhi Subordinate Service Selection Board  
Through its Chairman  
FC-18, Institutional Area,  
Delhi 110 092.
3. The Directorate of Education  
Govt. of NCT of Delhi  
Through its Director  
Old Secretariat,  
New Delhi.
4. The Medical Superintendent  
Guru Nanak Eye Centre,  
Maharaja Ranjit Singh Marg,  
New Delhi 110 002.

... Respondents.

(By Advocate : Mrs. Alka Sharma, learned counsel and Shri Om Prakash, Head Clerk is present for the department)

**: O R D E R (ORAL) :****Justice Syed Rafat Alam, Chairman :**

This matter was though listed today before the Registrar at Sl. No.27 for completion of pleadings, however, on the mention being made by Shri M. K. Bhardwaj, learned counsel for the applicant, the OA itself is summoned for taking up in Court No.1 after notifying in the cause list. It is accordingly placed today for orders.

2. At the outset, learned counsel for the applicant states that during the pendency of this OA, the applicant has been given appointment vide order dated 19.11.2015 to the post of TGT (Natural Science) and thus the grievance of the applicant stands redressed by the department themselves.

3. Mrs. Alka Sharma, learned counsel for the respondents under instructions from Shri Om Prakash, Head Clerk, Department of GNCTD, also stated that the applicant has been given appointment and as such, this Application has lost its efficacy.

4. In view of the above statement made on behalf of the parties, nothing survives for adjudication in this Application, and the same is rendered infructuous. It is accordingly dismissed.

**(Dr. B. K. Sinha)**  
**Member (A)**

**(Syed Rafat Alam)**  
**Chairman**

/pj/